HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App No. 38/2020

Raksha Devi

...Applicant(s)

Through: - Mr. O.P Thakur, Advocate.

V/S

UT of J&K

...Non-applicant(s)

Through: - Mr. Jamrodh Singh, GA

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Learned counsel for the non-applicant seeks and is granted stime to file objections by the next date.

List on 19.05.2020.

(PUNEET GUPTA)
JUDGE

Jammu 06.05.2020